

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2839  
TO BE ANSWERED ON 21.03.2022**

**BUDGETARY ALLOCATION AND UTILISATION FOR MIGRANT  
WORKERS**

**2839. SHRI SISIR KUMAR ADHIKARI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the monitoring centres set up to track the movement of migrant workers and other job-related grievances related to Covid-19, including the location of such centres and their status including start date of functioning centres;**
- (b) whether the Government intends to set up additional monitoring centres in other locations across the country;**
- (c) if so, the details thereof and if not, the reasons therefor;**
- (d) the details of budgetary allocation, approvals and utilization of the existing monitoring centres for the financial year 2021-22 at present therein;**
- (e) whether the data collected by monitoring centres is publicly accessible; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): The details of monitoring centers set up during the pandemic are enclosed as Annexure.**

**(b) & (c): There is no proposal to set up any additional monitoring centre as the existing monitoring centres are found adequate.**

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**(d): No separate Budget is required for monitoring centres.**

**(e): The complaint data pertains to individuals and hence not publicly accessible.**

**(f): The complaints/grievances related to pending wages, termination of jobs or other service matters during the period of pandemic were received at the monitoring centres for re-dressal. The complaints pertaining to the State sphere were forwarded to the respective State Governments.**

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Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2839 for 21.03.2022 regarding Budgetary Allocation and Utilisation for Migrant Workers.

**List of Monitoring Centres 2022**

Sl No.	Name of Monitoring Centre	Area of Jurisdiction
1	Ahmedabad	Gujarat & UT of Dadara, Nagar Haveli, Da man & Diu
2	Ajmer	Rajasthan
3	Asansol	Asansol area of WB(Burdwan, Birbhumi, Bankura & Purulia Districts)
4	Bangalore	Karnataka
5	Bhubaneswar	Odisha
6	Chandigarh	HP, Haryana, Punjab ,UT of Chandigarh, Laddakh & J&K
7	Chennai	Tamil Nadu and UT of Puducherry
8	Cochin	Kerla & UT of Lakshdweep
9	Dehradun	Uttrakhand & Western UP
10	Delhi	Delhi
11	Dhanbad	Jharkhand
	Guwahati	Assam, Mijoram, Manipur, Nagaland, Tripura, Meghalaya, Arunachal Pradesh
13	Hyderabad	Telangana,& Andhra Pradesh & Yanam of UT of Puducherry
14	Jabalpur	Madhya Pradesh
15	Kanpur	UP except Western UP
16	Kolkata	WB except Burdwan, Birbhum, Bankura & Purulia Districts, UT of A&N, & Sikkim
17	Mumbai	Maharashtra except the Jurisdiction of Nagpur region & Goa
18	Nagpur	Nagpur Area of Maharashtra (Nagpur, Bhandara, Akola, Wardha, Buldhana, Jalgaon , Chanderpur, Nanded , Latur, Beed, Yeotmal)
19	Patna	Bihar
20	Raipur	Chhattisgarh
21	CLC(C)- HQ, New Delhi	Whole of India

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